

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
APPELLATE JURISDICTION**

Company Appeal (AT) (CH) No. 01 of 2021

**(Under Section 61(1) of the Insolvency and Bankruptcy Code 2016)
(Arising out of Order dated 22.12.2020 Read with 07.01.2021 in I.A.No.445 OF
2020 in Company Petition No.77/BB/2020 passed by the Hon'ble National
Company Law Tribunal, Bengaluru Bench)**

In the matter of:

Macquarie SBI Infrastructure Investments Ptd.Ltd.Appellants
Regd.Office 9, Straits View, 321-07 Marina One,
West Tower, Singapore 018937 &

SBI Macquarie Infrastructure Trustee Pvt.Ltd.
Regd.Office at 92, Level 9, North Avenue,
Maker Maxity, Bandra Kuria Complex,
Mumbai 400051 represented by authorised signatory
Mr.Abraham George.

V.

1. Mr.K. Sadananda Shetty,Respondents
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

2. Mr.Sanjith S.Shetty,
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

3.Mr.Suchindra S.Shetty,
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

4. Mrs.Sujatha S.Shetty,
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage
II, Bengaluru 560094.

5. Encon Systems Pvt.Ltd.
37, RMJ, Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560025.

6. Soham Renewable Energy India Pvt.Ltd.
37, Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560025.

7. Ambuthirtha Power Pvt.Ltd.
Ground Floor, RMJ, Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

8.Soham Mannapitlu Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

9. Sohan Phalguni Renewable Energy Pvt.Ltd.
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

10. Sahasralingeswara Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

11. MSG Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560094.

12. Soham Kolavuru Renewable Energy Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560094.

13. Ocean Deity Investments Holdings Limited PCC,
(Mauritius) Limited PLC
Regd.Office : IMM Ltd. 4th Floor,
Les Cascades Building, Edith Cavell Street,
Port Louis, Republic of Mauritius)

14. Abhishek Poddar,
1604, Tower B, Omkar 1973 Offi.
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E-Mail : abhishek.poddar@macquarie.com

15. Abraham George
A-306, Dosti Elite,
Sion-Koliwada Road, Sion, Mumbai 400022.

Present:

For Appellant : Mr.Krishnanendu Datta, Senior Advocate
Mr.Thriyampak Kannan, Advocate
For Respondents 1to 5 : Mr.Satish Parasaran, Sr.Advocate,
For Mr.Pradeep Nayak, Advocate
For Respondents 6 to 12 : M/s Nithya Kalyani, Advocate
For Respondent 13 : Mr.RV.Goutham, Advocate

ORDER

(VIRTUAL MODE)

Heard Mr.Satish Parasaran, Learned Senior Counsel for Respondents No.1
to 5 in full. For hearing the 'Reply of the Appellants' side, the matter is adjourned
to 30.04.2021.

The 'Office of the Registry' is directed to List the matter on 30.04.2021.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

28.04.2021
SE